

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.08.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 568 of 2021	Joint Commissioner of State Tax Vs. Shetkari Sakhar Karkhana (Chandapuri) Ltd. & Anr.	Aditya Pande	
2.	Comp. App. (AT) (Ins) No. 570 of 2021	Assistant Commissioner of Central GST Vs. EPC Constructions Ltd. & Anr.	Sonu Bhatnagar	
3.	Comp. App. (AT) (Ins) No. 575 of 2021	Kotak Mahindra Bank Ltd. Vs. Ashok Oswal & Ors.	Manish Jain	

For Hearing

4.	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal-Intervenor
5.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal-Intervenor
6.	Comp. App. (AT) (Ins) No. 48 of 2021	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Shreya Singh	Pratibhanu Kharola-R1 Himanshu Satija-R4
7.	Comp. App. (AT) (Ins) No. 223 of 2021	Kalyan Dombivali Municipal Corporation Vs. NRC Ltd.& Anr. With	Samrat K.Shinde	Ashna Agarwal Mahesh Agarwal-R1 Vikram Hegde-R2

8.	Comp. App. (AT) (Ins) No. 286-287 of 2021	Mahavir Nalwaya Vs. Vikas Prakash Gupta & Ors. Resolution Professional, NRC Ltd.	Manish Paliwal	Pratibhanu Kharola- R1 Mahesh Agarwal- R2
9.	Comp. App. (AT) (Ins) No. 392 of 2021	Jayesh Sanghrajka Vs. The Monitoring Agency nominated by the (Committee of Creditors of Ariisto Developers Pvt. Ltd.)	Tishampati Sen	Sumant Batra

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 635 of 2020	CFM Asset Reconstruction Pvt. Ltd. (Bank of Baroda) Vs. Sri Munisuvrata Agri International Ltd. & Anr.	Pankaj Vivek	Vikas Sethi-R1 Soumya Dutta-R2
------------	---	--	--------------	-----------------------------------

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar